

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2968**  
**TO BE ANSWERED ON 16.12.2015**

**UTILIZATION OF FUNDS**

**2968. ADV. JOICE GEORGE:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of financial assistance granted under the various schemes during the last three years and the current year, year and State-wise;
- (b) whether all the States including Kerala have utilized the allotted funds;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor along with the steps taken by the Government in this regard and to improve the functioning of National Minorities Development and Finance Corporation (NMDFC)?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS**  
**(SHRI MUKHTAR ABBAS NAQVI)**

- (a) to (c) Under Multi-sectoral Development Programme (MsDP) and Scholarship Schemes, the State-wise and year-wise details of funds released and utilized including the State of Kerala, during last three years and current year are at **Annexure I and II**. Other schemes of the Ministry are Central Sector Schemes implemented by the Ministry directly through selected agencies/ organisations. There are no State-wise release of funds under these schemes. The scheme-wise details of funds released under these schemes during last three years and current year are at **Annexure III**.
- (d) Under MsDP, the utilisation of funds by States/ Union Territories (UTs) is slow. The funds released to the States/UTs were mainly related to the projects for creation of infrastructure for education, health, etc. These projects generally have long gestation period and require fulfillment of various modalities like land development, tendering process, etc. for starting the project.

To expedite utilisation of funds and implement various schemes effectively, National and Regional conferences/ meetings with the officials of States/UTs are organised by the Ministry and the progress of all programmes of the Ministry including MsDP, where the States are involved, is reviewed periodically. Under MsDP and Scholarship Schemes, regular review meetings with States/UTs are also held through Video Conferencing. States/UTs are also reminded and sensitized through regular communications at higher levels of the Ministry for further utilization of funds. In case of Scholarships, from current year 2015-16, the Scholarship Schemes have become online under Direct Benefit Transfer (DBT) mode on National Scholarship Portal. So the funds are not required to be transferred to the States/ UTs.

Further, Government has approved the restructuring of National Minorities Development and Finance Corporation (NMDFC) to improve its functioning and enhance outreach. The Authorised share capital of NMDFC has been increased to Rs. 3000 crore and a committee has been constituted to oversee the restructuring process.

**ANNEXURE I REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA  
UNSTARRED QUESTION NO. 2968 TO BE ANSWERED ON 16.12.2015  
REGARDING UTILIZATION OF FUNDS.**

**State /UT wise and year-wise fund released and utilized under Multi-sectoral Development Programme  
(MsDP) during last three years and current year**

S. N.	State/UT	2012-13		2013-14		2014-15		2015-16 (upto 30.11.2015)	
		Released	Utilization as per Reports furnished (Rs. in lakh)	Released	Utilization as per Reports furnished (Rs. in lakh)	Released	Utilization as per Reports furnished (Rs. in lakh)	Released	Utilization as per Reports furnished (Rs. in lakh)
1	Uttar Pradesh	23040.62	16595.63	26074.61	9386.22	13204.81	661.87	17103.14	Utilization is not due for the year 2015-16.
2	West Bengal	20055.76	18800.66	35675.52	30700.03	37590.75	12514.23	18370.41	
3	Assam	491.17		3137.52		1111.98		6772.83	
4	Bihar	8054.41	2013.88	5661.36	40.97	9808.29		2120.42	
5	Manipur	0.00		2582.23		405.44		2819.81	
6	Haryana	0.00		1905.17					
7	Jharkhand	2255.23	591.58	2283.19	714.39	598.63		962.90	
8	Uttarakhand	202.88	184.35	1080.12	1064.54	2293.18	600.00	1462.41	
9	Maharashtra	1085.00	620.00	322.24		329.86		620.00	
10	Karnataka	1028.84	505.00	1163.05	684.40	1635.04		3244.27	
11	A&N Island	25.30	25.30	0.00		22.22		267.78	
12	Odisha	783.34	353.93	1561.32	231.00	198.75		1000.00	
13	Meghalaya	762.33	531.88	293.86	291.86	534.69		676.15	
14	Kerala	412.07	37.07	1014.87	1001.27	213.84		1646.55	
15	Mizoram	721.62	566.11	1030.81	379.70			266.68	
16	J & K	0.00		323.36	316.71				
17	Delhi	203.75	188.96	352.17		120.45			
18	Madhya Pradesh	0.00		346.54				446.84	
19	Sikkim	202.38	191.26	287.20		618.60		174.74	
20	Arunachal Pradesh	4801.64	3785.00	4182.76	2932.36	329.47		2872.49	
21	Andhra Pradesh			899.45		1748.72			
22	Telangana			756.57		271.79		1079.36	
23	Tripura			1722.78	1016.76	3124.13		1946.10	
24	Punjab			1085.81					
25	Rajasthan			533.19		2625.95		2563.94	
26	Gujarat								
27	Chhattisgarh			1004.74					
	<b>Grand Total</b>	<b>64126.34</b>	<b>44990.60</b>	<b>95280.44</b>	<b>48760.20</b>	<b>76786.57</b>	<b>13776.10</b>	<b>66416.82</b>	

**ANNEXURE II REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.2968 TO BE ANSWERED ON 16.12.2015 REGARDING UTILIZATION OF FUNDS**

**State/UT- wise and Scheme-wise detail of Fund released for scholarships for students belonging to the minority communities during the last three years and the current year (as on 30.11.2015)**

S.No.	States/UTs	Pre-matric Scholarship Scheme				Post-matric Scholarship Scheme				Merit-cum Means based Scholarship Scheme			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
		Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)	Fund Released (Rs. in Cr.)
1	Andhra Pradesh	47.91	62.39	28.15		16.65	12.36	3.52		4.58	4.25	1.52	0.00
2	Telangana	0.00	0.00	48.03		0.00	0.00	6.98		0.00	0.00	3.39	0.00
3	Arunachal Pradesh	0.00	0.00	0.00		0.00	0.00	0.00		0.00	0.00	0.00	0.00
4	Assam	37.64	39.21	40.98		12.06	19.17	21.70		6.52	10.69	11.59	0.00
5	Bihar	0.00				7.90	18.20	19.49		12.01	17.86	38.02	0.06
6	Chhattisgarh	4.33	4.87	6.61		2.30	1.52	1.49		0.57	0.91	1.69	0.00
7	Goa	0.00	0.63	0.23		0.61		0.05		0.07	0.26	0.41	0.00
8	Gujarat	0.00	37.87	52.94	0.26	11.19	17.75	21.13	0.16	4.90	6.28	11.66	0.45
9	Haryana	3.15				0.00	0.30	0.52		2.06	2.28	2.94	0.00
10	Himachal Pradesh	0.58	0.70	0.78		0.31	0.06	0.18		0.25	0.45	0.37	0.00
11	Jammu & Kashmir	28.25	17.43	43.36		6.10	15.74	10.00		7.94	5.54	18.23	0.16
12	Jharkhand	8.76	4.53	9.46		5.86	6.71	6.80		3.41	4.90	4.38	0.00
13	Karnataka	42.89	43.40	63.85		18.07	29.39	53.77		9.43	14.63	50.26	4.41
14	Kerala	71.58	67.01	85.39		27.13	21.68	32.80	0.30	24.20	40.11	73.30	25.94
15	Madhya Pradesh	16.84	10.85	13.36		6.95	7.34	6.68		4.60	3.61	8.22	0.00
16	Maharashtra	58.73	56.49	75.16		26.20	38.72	35.24		12.20	18.43	13.93	0.00
17	Manipur	11.09	4.64	6.66		2.82	5.79	5.38		0.98	2.00	1.60	0.00
18	Meghalaya	2.76	3.50	4.67		0.19	0.10	0.26		1.25	2.13	2.66	0.00
19	Mizoram	9.76	23.00	43.57		4.32	1.52	0.33		0.23	0.36	0.00	0.00
20	Nagaland	4.00	6.24	13.75		0.07	0.20	0.20	0.02	2.11	3.02	3.74	0.00
21	Odisha	3.97	3.04	3.12		1.23	2.42	2.59		1.24	1.77	1.49	0.00
22	Punjab	51.92	70.44	72.42		43.55	41.38	46.88		13.34	23.48	29.50	0.00
23	Rajasthan	22.56	31.66	44.98		15.35	22.97	26.91		6.73	6.66	7.35	3.15
24	Sikkim	0.73	0.71	1.11	0.03	0.40	0.21	0.14		0.31	0.40	0.30	0.00
25	Tamil Nadu	36.30	40.68	74.76		21.14	30.19	39.81		8.05	13.88	16.01	0.00
26	Tripura	0.42	0.82	2.27		0.44	0.42	0.36		0.35	0.48	0.39	0.00
27	Uttar Pradesh	204.25	259.35	155.10		36.72	129.90	65.03		29.14	43.83	45.34	0.57
28	Uttarakhand	2.95		9.25		1.64		0.70		1.00	1.55	1.58	0.02
29	West Bengal	111.87	169.36	225.31		56.95	90.87	91.63		22.28	28.29	29.38	0.97
30	Andaman & Nicobar	0.05	0.05	0.13		0.01	0.01			0.01	0.03	0.00	0.00
31	Chandigarh	0.50	0.75	0.38	0.36	0.18	0.07	0.11		0.11	0.14	0.11	0.00
32	Dadra & Nagar Haveli	0.05	0.04	0.05	0.05	0.01	0.01		0.01	0.00	0.00	0.00	0.00
33	Daman & Diu	0.15	0.14	0.23		0.05	0.02			0.01	0.02	0.01	0.00
34	Delhi	2.21	3.67	2.35		0.17	0.41	0.34		1.26	1.44	1.81	0.06
35	Lakshadweep	0.00				0.00				0.00	0.00	0.00	0.00
36	Puducherry	0.00	0.23	0.42		0.00	0.12	0.08		0.07	0.13	0.10	0.00
<b>Total</b>		<b>786.19</b>	<b>963.70</b>	<b>1128.81</b>	<b>0.70</b>	<b>326.55</b>	<b>515.56</b>	<b>501.10</b>	<b>0.49</b>	<b>181.21</b>	<b>259.84</b>	<b>381.27</b>	<b>35.79</b>

Note: Funds are released on the basis of actuals. From 2015-16, the scholarship schemes have become online under Direct Benefit Transfer (DBT) mode

**Annexure-III****ANNEXURE III REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2968 TO BE ANSWERED ON 16.12.2015 REGARDING UTILIZATION OF FUNDS.****(Rs. in crore)**

S.No.	Schemes	2012-13	2013-14	2014-15	2015-16 (as on 30.11.2015)
1.	Maulana Azad National Fellowship	66.00	50.00	0.12	49.75
2.	Free Coaching and Allied Scheme	13.66	23.68	31.45	32.84
3.	Seekho aur Kamao	-	17.00	46.21	34.34
4.	Nai Roshni	10.45	11.95	13.99	8.72
5.	Hamari Dharohar	-	-	0.45	3.59
6.	Upgrading the Skill and Training in Traditional Arts/ Crafts for Development (USTTAD)	-	-	0.4	0.09
7.	Jiyo Parsi	-	0.41	0.50	1.02
8.	Padho Pardesh	-	-	3.50	1.63
9.	Nai Udaan	-	1.95	2.96	2.01
10.	Strengthening of State Waqf Boards	-	-	3.90	3.04
11.	Computerisation of Records of State Waqf Boards	0.89	2.50	3.00	0.00
12.	Equity Contribution to National Minorities Development & Finance Corporation (NMDFC)	99.64	0.00	30.00	120.00
13.	Grant in Aid to State Channelising Agencies of NMDFC	0.00	2.00	2.00	1.11
14.	Grant in Aid to Maulana Azad Education Foundation	0.00	160.00	113.00	113.00
15.	Research/ Studies, Monitoring, Evaluation and Publicity	31.05	42.42	32.24	33.91